

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 259 of 2012
& IA Nos. 415 of 2012 & 98 of 2013

Dated : 19th August, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Punjab State Power Corporation Ltd. Appellant(s)

Versus

NTPC & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Daleep Kumar Dhayani
Mr. Suraj Singh

Counsel for the Respondent(s): Mr. Alok Shankar
Mr. R.B. Sharma for R-7

Appeal No. 55 of 2013 & I.A. No. 84 of 2013

BSES Yamuna Power Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Mr. Aashish Gupta
Mr. Paresh Lal

Counsel for the Respondent(s) : Mr. Pradeep Misra,
Mr. Daleep Kumar Dhayani &
Mr. Suraj Singh for UPCL

Mr. Alok Shankar
Mr. R.B. Sharma

ORDER

These matters be placed before the Hon'ble Chairperson for being posted before the other bench on **11th September, 2013.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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